

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1949

ANSWERED ON:09.03.2015

DELINKING OF MEDICAL COLLEGE UNDER ESIC

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number and details of medical colleges opened/proposed to be opened under the Employees State Insurance Corporation (ESIC) in the country at present, State/UT-wise;
- (b) whether ESIC has decided to exit the field of medical education;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken/being taken by the Government to protect the interest of students who are studying in the ESIC Medical College?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): The State/UT-wise details of Employees' State Insurance Corporation (ESIC) Medical College under construction is at Annex. Out of 12 locations, MBBS Course has started at four places namely, Rajaji Nagar, Bangalore and Gulbarga in Karnataka, K.K. Nagar, Chennai in Tamil Nadu and Joka, Kolkata in West Bengal.
- (b) to (d): The Employees' State Insurance Corporation (ESIC) has, inter-alia, taken following decisions regarding medical education:
 1. The focus of the ESI activities should be on providing primary, secondary and super specialty medical care services to Insured Persons (IPs).
 2. ESIC should exit the field of medical education entirely as it is not the core function of the ESIC.
 3. Hand over on-going medical colleges and other Medical Education institutions having separate infrastructure to State Governments willing for such transfer
 4. ESIC may neither undertake further admission in the medical colleges and other medical education institutions (PG, Nursing, Para-medical and Dental including Dental College, Rohini) nor start new medical colleges.
 5. All ongoing medical education programmes may continue till the admitted students pass out or (they) are adjusted as per provisions of the Essentiality Certificate issued by the State Government, whichever is earlier.